

(a) the target of the two loans floated in July, 1961 for 1961-62;

(b) the amount collected so far; and

(c) the steps taken or proposed to be taken in this regard?

The Minister of Finance (Shri Morarji Desai): (a) Rs. 100 crores. Government, however, reserved the right to retain subscriptions upto 10 per cent in excess of this amount.

(b) 108.57 crores.

(c) In view of (a) and (b) above, does not arise.

Rural Life Insurance through Panchayats

1601. { Shri Ram Krishan Gupta:
Shri Damani:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 964 on the 14th August, 1961 and state:

(a) whether Government have since considered the proposal for rural life insurance through the agency of Panchayats; and

(b) if so, the result thereof?

The Minister of Finance (Shri Morarji Desai): (a) and (b). The matter is still under consideration of the Life Insurance Corporation in consultation with the various State Governments which, in principle, have accepted the scheme.

Central Institute of Education, Delhi

1602. **Shri Ram Krishan Gupta:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 899 on the 14th August, 1961 and state the date from which the pay scale recommended by the University Grants Commission for Central Universities would be enforced in the Central Institute of Education, Delhi?

The Minister of Education (Dr. K. L. Shrimali): The matter is still under consideration.

Juvenile Aid Bureau

1603. **Shri Ram Krishan Gupta:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 898 on the 14th August, 1961 and state at what stage is the proposal to start Juvenile Aid Bureau in Delhi?

The Deputy Minister of Home Affairs (Shrimati Alva): The matter is still under consideration of the Delhi Administration.

Army Act

1604. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 897 on the 14th August, 1961 and state:

(a) whether Government have since considered the proposal to amend the Army Act; and

(b) if so, the result thereof?

The Minister of Defence (Shri Krishna Menon): (a) and (b). Yes, Sir. It has been decided to keep the matter pending for some time as sufficient experience has not yet been gained of the working of the relevant provisions of the new Navy Act on which many of the proposed amendments to the Army Act are based. After sufficient experience has been gained, it is hoped to bring necessary proposals to amend the Army Act before Parliament for consideration.

National Institute for Women's Education

1605. **Shri Ram Krishan Gupta:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 971 on the 14th August, 1961 and state:

(a) whether Government have considered the report of the special committee appointed to work out the details of the proposal for setting up a